GOVERNMENT OF INDIA SHIPPING LOK SABHA

UNSTARRED QUESTION NO:3107 ANSWERED ON:27.07.2009 CONSTRUCTION OF NEW ADDITIONAL PORTS Panda Shri Prabodh;Sharma Shri Jagdish;Singh Shri Rajiv Ranjan (Lalan)

Will the Minister of SHIPPING be pleased to state:

(a) whether the Government has formulated a scheme for construction of new/additional ports in the country;

(b) if so, the details thereof, State-wise and location-wise;

(c) the estimated cargo-loading capacity of each of the new/additional ports;

(d) the funds allocated and the expenditure incurred on construction of these ports;

(e) whether the Government has received any proposal from States in this regard; and

(f) if so, the details thereof?

Answer

MINISTER OF SHIPPING (SHRI G.K. VASAN)

(a) to (d): No scheme has been formulated by the Government for construction of new/ additional ports in the country.

(e): Under the Indian Ports Act, 1908, the development of non-major ports and their establishment is under the jurisdiction of the State Governments.

(f): Does not arise.